

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in Appeal No. 47 of 2012

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power General Co. Ltd. Review Petitioner

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) :

ORDER

Reply has been filed by the Commission on 29th April, 2013.

Learned Counsel for the Review Petitioner wants some time to go through the reply and file, rejoinder, if any. He is permitted to file rejoinder, if any, after serving a copy of the same on the other side.

Post the matter for hearing on **14th May, 2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt